

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1382
ANSWERED ON:09.08.2011
ASSISTANCE TO NGOs
Hussain Shri Syed Shahnawaz;Rani Killi Krupa

Will the Minister of CULTURE be pleased to state:

- (a) whether the Ministry of Culture is funding certain Non-Governmental Organisations (NGOs) engaged in cultural activities;
- (b) if so, the details since the year 2008-09, organization-wise and scheme-wise;
- (c) whether it is a fact that many of the NGOs have failed to submit utilization certificates; and
- (d) if so, the action initiated by the Government in such cases?

Answer

MINISTER OF HOUSING AND POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

- (a): Yes, Sir.
- (b): The information is being collected and will be laid on the Table of the House.
- (c): Some NGOs have failed to submit Utilisation Certificates within the stipulated period.
- (d): The receipt of pending Utilization Certificate (UC) is regularly monitored by the Ministry and its Pay & Accounts Office (P&AO). For pending UCs of the organization which fail to submit UCs in time, the matter is taken up with the concerned NGO. 2nd and subsequent installments are released only on submission of UC for the grant already released to an NGO.